

(b) the amount of overdraft drawn by the Rajasthan State during this period?

The Minister of Finance (Shri T. T. Krishnamachari): (a) A statement is laid on the table of the House.

(b) As the cash balance position of the State Government keeps on varying from day to day, it is not possible to give any indication of the overdraft, if any, run by the Rajasthan Government in a given period. Moreover, in accordance with the normal banking practice, it is not usual to disclose the balance of the States with the Reserve Bank.

STATEMENT

Category	Amount
	(Rs. in crores)
1. Agricultural Production and Allied Schemes	12.41
2. Industrial Development	1.99
3. Community Development, Cooperation and NES Schemes	3.20
4. Miscellaneous Development Purposes	7.02
5. Major Irrigation and Multi purpose River Projects	66.56
6. Housing Schemes	2.50
7. Water Supply and Drainage Schemes	2.60
8. Sharing of Small Saving Collections	5.07
9. Ways and Means Advances	19.75
10. Other Loans	36.57
TOTAL	157.67

Family Planning

329. { Shri Karni Singhji:
Shri V. B. Deo:

Will the Minister of Health be pleased to state whether the allocation of funds for Family Planning has been made State-wise and the progress achieved in this behalf dur-

ing the last five years ending March, 1962?

The Minister of Health (Dr. Sushila Nayar): The allocation of funds for family planning is made separately for each State Government for every year since 1959-60. Four Statements showing allocations made, the number of family planning centres opened, the number of persons trained and the number of sterilization operations reported in each State are laid on the Table of the House. [Placed in Library. See No. LT-1881/63].

Nagarjunasagar Project

330. Shri Kolla Venkalah: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Andhra Pradesh have requested the Central Government to find a solution for the problem of financing the mighty Nagarjunasagar Project;

(b) the total cost of the project as per revised estimate and the costs met by the State Government;

(c) the amount advanced by the Centre as a loan to meet the cost; and

(d) whether the Central Government has considered any proposal for early completion of the project in view of the food scarcity in the country?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b):— Rs. 139.54 crores. The revised estimate is under examination in the Central Water & Power Commission. The Nagarjunasagar Project forms part of the State Plan and is being executed by the Government of Andhra Pradesh. The cost is met by the State Government. The Central Government is only giving assistance in the shape of interest bearing loans to cover the expenditure on this project.

(c) Rs. 62.86 crores upto the end of September, 1963.